

(3)
Date: 29.3.1989.

Notice dt 26.4.89
served on R. No 1
25.4.89
JW
G/SK

Neither the applicants
nor their Advocate are present.
Mr. R.H. Khirude, Asstt. Supdt.
of Post Offices, from P.M.G.'s
Office, Bombay is present on
behalf of the respondents.
He prays to grant some time for
filing the reply.

Adjourned to 5th July 1989
for reply and further directions.

[Signature]

Letter dt 26.2.89
received from the
Principal Bench
is put-up for
perusal.

8
STY

Dated: 7.4.1989

Taken on Board as per
the note of the Dy. Registrar.
Registry to issue notice to
the parties as mentioned in
the order of the Chairman
dated 24.2.1989.

[Signature]

(M. Y. Priolkar) (M. B. Majumdar)
M(A) M(T)

5/7/89 Per Tribunal.

None present for the applicant.
Mr Khirude Asp for the
respondent. For want of
time adjourned to
11/5/89 for orders

[Signature]
CD

Notice dt. 21/4/89
served on Applicants
Advocate & R. No 2
on dt. 22.4.89 & MII
MS
26/4/89

(4)

Dated: 11/7/89

None present for the ~~resp~~ applicant. Mr. R.H. Khirude, Assistant Superintendent of Post Offices present for the respondents.

Notices were sent as per the order of the Chairman dated 24/2/89. No orders are received from the chairman on the transfer application, namely, M.P.No. 433/89 filed before the Chairman; we adjourn the case to 28/8/89 for directions.

Respondents may file their reply before that date, ~~unless if~~ ~~orders of transfer are not already~~ ~~passed.~~


(M.V. Pratikar)
M(A)


(M.B. Mujumdar)
M(J)

Dated: 17.8.89.

Order dt. 17.8.89
Served on P.No 2 on dt. 17/8/89

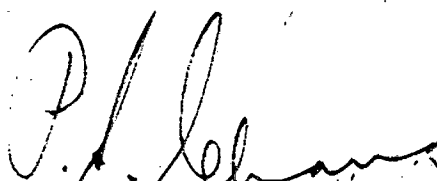
15
28/8/89

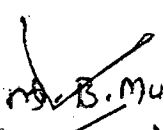
Order dt. 17.8.89 served on
Applicants ~~on~~ on dt. 28.8.89

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29/8/89

None present for the parties.

In view of the order of the Chairman dated 24.7.1989, record of this case be sent to the Principal Bench.


(P.S. Chaudhary)
M(A)


(M.B. Mujumdar)
M(J)